

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 05.02.2024

**Misc. Application No. 128 of 2024
And
Misc. Application No. 129 of 2024
And
Appeal No. 93 of 2024**

Mr. Ravi Chilikuri

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Ms. Monica Mayekar, Advocate for the Appellant.

ORDER :-

1. Let a reply be filed by the respondent on the issue regarding service within two weeks from today. List for admission on February 27, 2024.

Ms. Meera Swarup
Technical Member

05.02.2024
PTM